

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
CP(CAA)/63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited	...	Applicant
And		
Jasch Gauging technologies limited	...	Respondent

Order under Section 230-232.

Order delivered on 06.03.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manish Gupta, Mr. Saurabh Aggarwal,
Mr. YashojGuglani, Advs.
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
28.03.2023.

Sd/-
Court Officer